

quisitioning and Acquisition of Immovable Property Act, 1952. [Placed in Library. See No. LT-5874/73.]

SEAMEN'S P.F. (AMENDMENT) SCHEME, 1973 AND MERCHANT SHIPPING (EXAMINATION OF ENGINE DRIVERS OF SEA GOING SHIPS) RULES, 1973.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI)

I beg to lay on the Table:—

- (1) A copy of Seamen's Provident Fund (Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1133 in Gazette of India dated the 13th October, 1973, under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT-5875/73.]
- (2) A copy of the Merchant Shipping (Examination of Engine Drivers of Sea-Going Ships) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1175 in Gazette of India dated the 27th October, 1973, under sub-section (3) of section 458 of Merchant Shipping Act, 1958. [Placed in Library. See No. LT-5876/73.]

NOTIFICATIONS RE. FIXATION OF PRICES OF FERTILIZERS AND RE. ESSENTIAL COMMODITIES ACT, 1955.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):

I beg to lay on the Table:—

- (1) A copy of Notification No. G.S.R. 473 (E) (Hindi and English versions) Published in Gazette of India dated the 11th October, 1973 regarding fixation of Prices of fertilizer,

issued under the Fertilizer (Control) Order, 1957, [Placed in Library. See No. LT-5877/73.]

- (2) A copy of Notification No. G.S.R. 453 (E) (Hindi and English versions) published in Gazette of India dated the 29th September, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1956. [Placed in Library. See No. LT-5873-A/73.]

ANTIQUITIES AND ART TREASURES RULES, 1973 AND CORRIGENDUM TO NOTIFICATION No G.S.R. 405 (E) DATED 31ST AUGUST 1973.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV):

I beg to lay on the Table:—

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 31 of the Antiquities and Art Treasures Act, 1972:—

- (i) The Antiquities and Art Treasures Rules, 1973 published in Notification No G.S.R. 405 (E) in Gazette of India dated the 31st August, 1973. [Placed in Library. See No. LT-5878/73.]
- (ii) G.S.R. 500 (E) published in Gazette of India dated the 15th November, 1973 containing corrigendum to Notification No. G.S.R. 405 (E) dated the 31st August, 1973. [Placed in Library. See No. LT-5879/73.]

12 ½ hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir I have to report the following messages